

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 140 of 2011

Dated : 19th July, 2013

Reliance Infrastructure Limited

... Appellant(s)

Versus

M.E.R.C. & Ors.

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **19.08.2013.**

COURT MASTER